

on Indian Railways. Zone-wise number of consequential train accidents during this period and casualties involved therein is given below:-

Zonal Railways	No. of Consequential Train Accidents (Excluding UMLC)	Casualties	
		Killed	Injured
Central	9	2	46
Eastern	—	—	—
East Central	7	3	3
Northern	5	—	—
North Eastern	2	1	2
Northeast Frontier	4	—	4
North Western	3	—	24
Southern	1	—	—
South Central	6	—	—
South Eastern	4	—	24
Western	1	—	10
East Coast	3	1	—
South Western	2	—	5
West Central	2	—	—
North Central	5	38	91
Southeast Central	1	—	—
	55	45	209

(d) All possible steps are undertaken on a continuing basis to prevent accidents. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signalling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices.

Stoppage of trains at Jajpur Keonjhar road

3977. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether East Coast Railway Zone has any proposal of stoppage of Rajdhani Express, Coromandal Express and Falaknama Express at Jajpur Keonjhar road;

(b) the criteria of stoppage of trains; and

(c) whether Jaipur Keonjhar road which is closed to Kalinga Nagar and Central place of Dhekanal, Keonjhar, Jajpur District does not fulfil the criteria?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) At present, there is no such proposal.

(b) The important criteria taken into account for stoppage of train include sale of tickets, nature of train, availability of alternative services, proximity of stoppages, effect on other services, operational difficulties, passing time of trains etc.

(c) Yes, Sir.

Employment to physically disabled persons

3978. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways has not filled the 3 per cent quota for physically disable persons in its recent recruitment;

(b) whether it is also a fact that in some Railway Zones interviews have been completed, selected candidates list published and medical examination was done but the final appointment order has not been issued, so far; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Leasing of real estate assets

3979. SHRI MOHD. ALI KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway proposes to lease real estate assets and expects revenue of Rs. 600 crore;

(b) if so, the details worked out so far, zone-wise;

(c) the objectives of such lease; and

(d) the views of the various railway zones in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) In order to mobilize additional financial resources, Indian Railways have set up Rail Land Development Authority (RLDA) through an act of Parliament to undertake commercial development of its vacant land not required by railways for its own immediate future operational needs, by leasing it on long term basis. 135 sites have been entrusted to RLDA so far, in this regard.